

DECIDED

MOST URGENT

D-2

IN THE HIGH COURT OF DELHI AT NEW DELHI

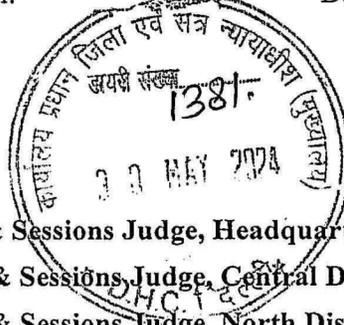
No. 38199 / Crl.

Dated: 29/5/24

From:

The Registrar General,
High Court of Delhi,
New Delhi

To:



1. The Ld. Principal District & Sessions Judge, Headquarter, Delhi.
2. The Ld. Principal District & Sessions Judge, Central Delhi, Tis Hazari Courts, Delhi.
3. The Ld. Principal District & Sessions Judge, North Distt., Tis Hazari Courts, Delhi.
4. The Ld. Principal District & Sessions Judge, West Distt., Tis Hazari Courts, Delhi.
5. The Ld. Principal District & Sessions Judge, New Delhi., Patiala House Courts, Delhi.
6. The Ld. Principal District & Sessions Judge, East Distt., KKD Courts, Delhi.
7. The Ld. Principal District & Sessions Judge, North-East Distt., KKD Courts, Delhi.
8. The Ld. Principal District & Sessions Judge, Shahdara Distt., KKD Courts, Delhi.
9. The Ld. Principal District & Sessions Judge, North-West Distt., Rohini Courts, Delhi.
10. The Ld. Principal District & Sessions Judge, Outer Distt., Rohini Courts, Delhi.
11. The Ld. Principal District & Sessions Judge, South-west Distt. Dwarka Courts, Delhi.
12. The Ld. Principal District & Sessions Judge, South Distt., Saket Courts, Delhi.
13. The Ld. Principal District & Sessions Judge, South-East Distt. Saket Courts, Delhi.
14. The Ld. Principal District & Sessions Judge, CBI Distt., Rouse Avenue Courts, Delhi.
15. The Addl. Sessions Judge (FTC), Shahdara District, Karkardooma Courts, Delhi.
16. The Deputy Registrar, Gazette Branch, Delhi High Court New Delhi.
(Inspecting Judges Committee)

WRIT PETITION (CRIMINAL) NO. 1657/2024 & CRL.M.A. 16152/2024

MANNA SINGH & ANR.

Petitioner(s)

VERSUS

STATE OF NCT OF DELHI & ORS.

Respondent (s)

WRIT PETITION UNDER ARTICLE 226 OF THE CONSTITUTION OF INDIA R/V SECTION 482 CRPC FOR ISSUANCE OF WRIT OF MANDAMUS OR ANY OTHER WRIT OR DIRECTION IN THE NATURE OF THE DECLARATION DECLARING THAT THE ARREST OR AN ACT OF TAKING ACCUSED/PETITIONERS INTO CUSTODY ON 18.05.2024 WITHOUT THERE BEING ANY JUDICIAL ORDER CONVICTING THE PETITIONER, IS ILLEGAL, AND FOR OTHER DIRECTIONS.

o/c (handl.)

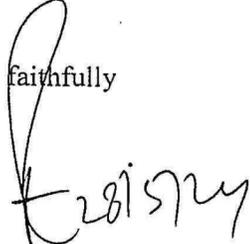
P. DESAI (AOS)

Sir,

I am directed to forward herewith for immediate compliance/necessary action a copy of judgment/order dated **22.05.2024** passed in the above case by **Hon'ble Mr. Justice Navin Chawla** of this Court.

Necessary directions are contained in the enclosed copy of order.

Yours faithfully



A.O.J. (CrI.)
for Registrar General

Encl : Copy of order dated **22.05.2024**
memo of parties

Most Urgent/Out at once

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQ): DELHI

No. 19439-19559
Genl./HCS/2024

Dated, Delhi the 04 JUN 2024

Sub : Judgment/Order dated 22.05.2024 passed by Hon'ble Mr. Justice Navin Chawla in Writ Petition (Criminal) No. 1657/2024 & CrI.M.A. 16152/2024, titled "Manna Singh & Anr. Vs. State of NCT of Delhi & Ors."

A copy of the letter no. 38199/Crl. dated 29.05.2024 bearing this office diary no. 1381 dated 30.05.2024 alongwith copy of judgment/order dated 22.05.2024 passed by Hon'ble High Court of Delhi in the abovesaid matter is being circulated for immediate compliance/necessary action to : -

1. All the Judicial Officers posted in Central District, Tis Hazari Courts, Delhi. *through their whatsapp groups/personal mail ids.*
2. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi for information.
3. PS to the Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi for information.
4. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned official to upload the same on the Website of Delhi District Courts.
5. The Director (Academics), Delhi Judicial Academy, Dwarka, New Delhi for information as requested vide letter no.DJA/Dir.(Acd)/2019/4306 dated 06.08.2019.
6. Dealing Assistant, R&I Branch for uploading the same on LAYERS.
7. For uploading the same on Centralized Website through LAYERS.


(Ravinder Bedi)

Officer-in Charge, Genl. Branch, (C)
District Judge, (Comm. Court)
Tis Hazari Courts, Delhi.

Encls. As above